

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

On attaining the age of superannuation Ms. Savita Kumari, W/o Sh. Chander Mohan, A.O (J), posted in North-West District, Rohini Courts, Delhi, shall retire from Government Service w.e.f. 31.07.2022 (A/N).

Girish Kathpalia
28.7.22

(Girish Kathpalia)
Principal District & Sessions Judge (HQs): Delhi

56919-969

No. _____/Estt.-1/PF/2022

Dated, Delhi the 28th Jul 2022

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. O/o. all the Principal District & Sessions Judges, Delhi/New Delhi.
3. The Drawing and Disbursing Officer/Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi/ North-West District, Rohini Courts, Delhi, with the direction to inform the Housing Department in case the officer is in possession of Government accommodation.
4. The Concerned Pay & Accounts Office through the Concerned Accounts Branch, Central District, Tis Hazari Courts, Delhi/North-West District, Rohini Courts, Delhi.
5. The A.O (Judicial), Litigation & Vigilance Branch, Central District, Tis Hazari Courts, Delhi.
6. The A.O. (Judicial), Computer Branch, General Branch & Library Branch, Central District, T.H.C, Delhi.
7. The A.O.(Judicial), Establishment Seat/Promotion Cell/Posting & Transfer Seat/Seniority & Promotion/Leave Seat/Layers Seat/Service Book/Recruitment Cell/ACR Cell/Pay Bill/Pension Cell, Central District, Tis Hazari Courts, Delhi.
8. The A.O.(Judicial), Posting & Transfer Seat/Leave Seat/Service Book /Vigilance Branch/Pay Bill/Pension Cell/Computer Branch/ General Branch/ Library Branch, North-West District, Rohini Courts, Delhi.
9. The Web-Site Committee, THC, Delhi.
10. All the PRO/APRO, Tis Hazari Courts/Rohini Courts/KKD Courts/PHC Courts/Saket Courts/Dwarka Courts, Delhi/New Delhi.
11. Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
12. Ms. Savita Kumari, W/o Sh. Chander Mohan, Administrative Officer (Judicial), presently posted in North-West District, Rohini Courts, Delhi, with the direction to start process regarding surrendering of Government Accommodation, if occupied.

Principal District & Sessions Judge (HQs): Delhi

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